

Satya Prakash Sinha
Registrar General,
High Court of Jharkhand,
Ranchi.

Letter No. _____/Apptt.

Dated: _____

To

All Judicial Officers of the cadre of Principal District Judge posted in the State of Jharkhand (including deputational posts).

Sub.:- Silver Jubilee Celebration of the Hon'ble High Court of Jharkhand.

Sir/Madam,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate all the officers of the cadre of Principal District Judge posted in the State of Jharkhand to attend the **Silver Jubilee Celebration** of the Hon'ble High Court of Jharkhand on **15.11.2025** at the premises of High Court of Jharkhand, Ranchi, as well as the Cultural Event followed by Dinner at Judicial Academy Jharkhand, Ranchi.

You are therefore directed to report at the Hon'ble Court at 10:00 A.M. and at Judicial Academy Jharkhand Ranchi at 7:00 P.M. on 15.11.2025 for attending the aforesaid Celebration / Event.

Accordingly, you are accorded necessary permission to attend the same.

No individual request seeking headquarter leave permission is required.

You are requested to collect the invitation Card for attending the aforesaid Celebration / Event from the Judicial Academy Jharkhand, Ranchi.

The arrangement for the stay of the nominated outstation officers will be made in Hostels of Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi from the evening of 14.11.2025 till 16.11.2025.

This is for your information and needful.

Yours sincerely,
Sd/- Satya Prakash Sinha
Registrar General

Memo No. 4857 /Apptt.

Dated, Ranchi, the 10/11/2025

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with a direction to make necessary arrangements at Judicial Academy Jharkhand, Ranchi for accommodation of the nominated outstation Judicial Officers from the evening of 14.11.2025 till 16.11.2025 / the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting the letter uploaded on the Court's website.

S. P. Sinha
10/11/2025
Registrar General

Satya Prakash Sinha
Registrar General,
High Court of Jharkhand,
Ranchi.

Letter No. _____/Apptt.

Dated: _____

To

The Principal District & Sessions Judge, Dhanbad & East Singhbhum at Jamshedpur
including the Judicial Commissioner, Ranchi.

Sub.:- Silver Jubilee Celebration of the Hon'ble High Court of Jharkhand.

Sir,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate following Judicial officers, as well as Civil Courts Staff of the State of Jharkhand for smooth functioning of Silver Jubilee Celebration of the Hon'ble High Court of Jharkhand on **15.11.2025** at the premises of High Court of Jharkhand, Ranchi, as well as the Cultural Event followed by Dinner at Judicial Academy Jharkhand, Ranchi :-

1. **Ms. Shivani Sharma**, Civil Judge (Jr. Div.)-cum-J.M., Dhanbad.
2. **Ms. Ekta Saxena**, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi.
3. **Mr. S. Krishnan**, Stenographer, Civil Courts, East Singhbhum at Jamshedpur.

You are therefore requested to direct the officer / staff concerned posted at your Judgeship to attend the aforesaid Celebration / Event with a direction to report at the Hon'ble Court on 14.11.2025 at 10:00 A.M. sharp.

Accordingly, they are accorded permission to leave the headquarter after the Court hours of 13.11.2025 (for the officer/staff posted at Dhanbad & Jamshedpur Judgeship) / on 14.11.2025 (for the officer posted at Ranchi) till 16.11.2025 to attend the same.

The arrangement for the stay of the nominated outstation officer/staff will be made in Hostels of Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi from the evening of 13.11.2025 till 16.11.2025.

This is for your information and needful.

Yours sincerely
Sd/- Satya Prakash Sinha
Registrar General

Memo No. 4859 /Apptt. Dated, Ranchi, the 10/11/2025

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with a direction to make necessary arrangements at Judicial Academy Jharkhand, Ranchi for accommodation of the nominated outstation Judicial Officers/ Staff from the evening of 13.11.2025 till 16.11.2025 / Ms. Shivani Sharma, Civil Judge (Jr. Div.)-cum-J.M., Dhanbad / Ms. Ekta Saxena, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi / Mr. S. Krishnan, Stenographer, Civil Courts, East Singhbhum at Jamshedpur for information and needful / the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting the letter uploaded on the Court's website /

Sd/- 10.11.2025
Registrar General